



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-062/NCLAT/CHN BEN/2026

Dated: 22nd May 2026

NOTICE

Please take notice that the following matter of Chennai Bench to be listed on 26.05.2026 will not be taken up on that day (26.05.2026). The next date of hearing in the matter is **13.07.2026**.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 481/2025 For Stay IA No. 1364/2025 To Vacate Stay IA No. 96/2026 For Direction IA No. 131/2026 Part Heard	UCO Bank Ltd & Anr Vs Adv. (CA) V Venkata Sivakumar, Liquidator of Rathna Stores Pvt Ltd & 3 Ors.	Ms. Aishwarya S Nathan	Mr. V Venkata Sivakumar

By order of Hon'ble Member (Judicial)

Chennai Bench

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